

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/186(KB)2017  
IA(I.B.C)/719(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	NAVIPLAST TRADERS PVT LTD & ORS VS R G SHAW & SONS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Soumya Ray, Adv. ] for SBI

Mr. B. Kar, Adv.

Ms. Urmila Chakraborty, Adv. ] for Respondent

Mr. D. Basu Roy, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Dissolution order has already been passed in regard to the Corporate Debtor.
3. List this matter for hearing **on 02.09.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**